

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 16th July, 1979.

NOTIFICATION
INCOME TAX

No. 2933 (F.No. 203/35/79-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income Tax Rules, 1962 under the category "Institution" in the area of other natural or applied sciences, subject to the following conditions:-

- 1) that the Hyderabad Sciences Society, Hyderabad, will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences other than agriculture/animal husbandry/fisheries & medicines;
- 2) That the said Society will furnish the annual return of its scientific research activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

HYDERABAD SCIENCE SOCIETY, HYDERABAD.

This notification is effective for a period of 3 years from 23.2.79 to 22.2.1982.

S/-

(HARI NARAIN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics & Publication, New Delhi.
3. Directorate of O&MS (Income-tax) & 1st Floor, Awan-e-Ghalib, N. Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Delhi, with reference to their O.M. No. 1/197/79-RA dated 22.6.1979.
5. The Hony. Director, Hyderabad Science Society, 12-2-460, Malkapur, Asifnagar, Hyderabad-500028, with reference to his letter dated 8.2.79.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi (5 copies).

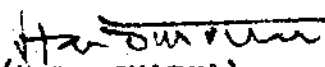
S/-

(HARI NARAIN)

AUTHORISED FOR ISSUE

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

No. CC/ITA.II/2822/664/RSP/79.


(H.D. SHARMA)
ASSISTANT DIRECTOR (RS&P).

* SHARMA *